THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV): (a) and (b) Irrigation being a State subject the irrigation projects are planned, formulated, funded and executed by the State Governments out of their own resources as per their priorities. Central assistance is released in the form of block loans and grants not tied to any sector of development or project. As on 01.4.2004, there were 169 major and 219 medium ongoing irrigation projects which have spilled over from Ninth Five Year Plan. Concerned with the delay in completion of the irrigation projects mainly due to the resource crunch being faced by the states, the Central Government commenced the Accelerated Irrigation Benefits Programme (AIBP) in 1996-97 to provide Central Loan Assistance (CLA) to such major/medium ongoing irrigation projects which are in on advanced stage of construction or beyond the resources capability of the States. Under the programme CLA/grant of Rs. 17,120.820 crore has been provided upto March, 2005 for completion of major and medium irrigation projects. As per the guidelines of AIBP the major/medium irrigation projects receiving CLA and AIBP are to be completed in four financial years. In the case of projects not covered under AIBP, the schedule of completion depends upon the allocation made by the states and removing other bottlenecks in progress of the projects.

Financial assistance for irrigation projects in Uttar Pradesh

†2347. SHRI NAND KISHORE YADAV: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether it is a fact that irrigation works are pending incomplete in a large number in Uttar Pradesh due to non-receipt of necessary financial aid;
- (b) if so, the details of such pending irrigation projects and escalation in their cost;
- (c) whether any special financial assistance is being provided to complete these projects on priority basis;

[†]Original notice of the question was received in Hindi.

- (d) the details of the additional irrigations! facilities created therefrom;
- (e) if so, the amount of assistance utilized by the State Government during the year 1996-97; and
- (f) the details of the Central assistance to be provided to the State to complete these irrigational projects during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV): (a) and (b) Irrigation being a State subject the irrigation projects are planned, formulated, funded and executed by the State Governments out of their own resources as per their priorities. The delay in completion of the projects is mainly due to resource crunch, thin spreading of the resources and consequent time and cost over run, delay in land acquisition including forest land, delay in resettlement and rehabilitation of project affected families, etc. There are 9 ongoing major irrigation projects under implementation in Uttar Pradesh. A statement indicating details including latest estimated cost of the ongoing projects of U.P. is at statement (See below,).

(c) to (f) Concerned with the delay in completion of the irrigation projects mainly due to the resource crunch being faced by the States, the Central Government commenced the Accelerated Irrigation Benefits Programme (AIBP) in 1996-97 to provide Central Loan Assistance (CLA) to such major/medium ongoing irrigation projects which are in advanced stage of construction or beyond the resources capability of the States. Under the programme CLA of Rs. 43.50 crore was released for the irrigation projects of U.P. during 1996-97. Total CLA/Grant of Rs. 1964.295 crore has been provided upto March, 2005 for completion of irrigation projects in U.P.

An additional potential of 672.74 thousand hectares has been created under AIBP from 1996-97 to 2003-04.

During the current Financial Year of 2005-06 no proposal has been received from the Government of U.P. for CLA under AIBP. However, Planning Commission has fixed a ceiling of Rs. 275.00 crore for the State of U.P. under AIBP for the current year of 2005-06.

RAJYA SABHA

Statement
Financial Assistance for Irrigation Projects in Uttar Pradesh

(Rs. in crore)

SI.	Name of Project	Plan of Start	Estimated Cost		Anticipated
No.			Original	Latest	Year of Completion
(A) Major Projects					
1	Eastern Ganga	V	48.46	579.00	Beyond X Plan
2	Kanhar Irrigation	V	475.19	475.19	X Plan
3	Rajghat Dam	V	61.61	150.00	X Plan
4	Rajghat Canal (UP)	V	126.43	457.13	X Plan
5	Saryu Nahar	V	78.68	3453.00	Beyond X Plan
6	Providing Kharif Channel				
	in Hindon Krishni Doab	AP 78-80	11.83	36.99	X Plan
7	Tehri Dam (Irrg. Share)	AP 78-80	172.92	1180.96	Beyond X Plan
8	Jarauli Pump Canal	AP 90-92	47.92	52.35	X Plan
9	Bansagar Canal (UP)	AP 90-92	570.35	761.85	Beyond X Plan
	Bansagar Dam (UP Share)		22.83	287.85	X Plan

Revival of bawris and other waterways

2348. SHRI SHAHID SIDDIQUI: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether there are reports of traditional water bawris becoming dry and whether his Ministry has done any study of these bawris;
- (b) what steps have been taken to revive these lakes, taals, bawris and water ways; and
- (c) what steps are being taken to remove encroachments from these bawris and lakes?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV) (a) No, Sir. Ministry of Water Resources has not conducted any study on traditional water bawris becoming dry and no specific report is available on the matter.

(b) and (c) Water is a state subject. The work of revival of lakes, taals, bawris and waterways and removing encroachment are taken up by the states as per their priority and resources. However, Ministry